

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 115/(MAH)/2013
CA No.

CORAM:



Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2016

NAME OF THE PARTIES: Mr. Pravin Shah
V/s.
M/s. Anish Metals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Karisha Shah	Adv for Petitioner	
2.	Amrit Shah	Petitioner	
3.	Adv. Ashok Mishra a/w Adv. Radha Shah	Adv. for Respondents	
4.)	Anish Metals	Respondent	

Order

CP No.115/397-398/CLB/MB/MAH/2013

List this matter for hearing on 16.12.2016

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)